

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:138

ANSWERED ON:04.03.2011

VOCATIONAL TRAINING CENTRES

Jawale Shri Haribhau Madhav;Khaire Shri Chandrakant Bhaurao

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of vocational training centres (VTCs) for tribals established in the country during each of the last three years and the current year, State-wise;
- (b) the details of tribals employed after their training from the said VTCs during the said period, State-wise;
- (c) whether the Government proposes to upgrade and make it at par with Industrial Training Institutes (ITIs);
- (d) if so, the details thereof; and
- (e) the mechanism in place to monitor proper utilisation of funds by the State Governments under the said Scheme?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI KANTILAL BHURIA)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 138 FOR 4.3.2011

- (a) The State-wise number of Vocational Training Centres for which grant-in-aid was released during the last three years and the current year is at Annexure.
- (b) The scheme is implemented through State/UTs and NGOs and the data of employment gained by trainees is not maintained in the Ministry.
- (c) & (d) The scheme revised w.e.f. 1.4.2009 has a provision that the Vocational Training Centre (VTC) is recognized/affiliated/accredited under 'Modular Employable Skills' from the Regional Directorate of Apprenticeship Training of State Governments /UT Administrations or recognition/affiliation under "Craftsmen Training Schemes (CTS)' from National Council of Vocational Training (NCVT) under Directorate General of Employment and Training, Ministry of Labour and Employment, Government of India as applicable. The attachment of VTCs with ITIs/Polytechnics or other recognized institutions and the finalization of the course content for a particular trade in consultation with local ITIs/Polytechnics is also provided in the revised scheme.
- (e) The proper utilization of funds is ensured by receipt of "Utilization Certificate" in GFR-19-A format as well as physical progress reports from the State Governments/UTs and NGOs. Further, the VTCs run by NGOs are annually inspected by district authorities and their proposals are scrutinized by multidisciplinary State Level Committees every year.